NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 16/241-242/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Sangeeta Maheshwari

V/s.

Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KAMAL AGRAWAL FEATAR Pethonan Comiago

2. As. Rashesh Sanjhanwala. Series Advocate Respondents with Sandeep Singhi for Singhi & Co.

ORDER

Learned FCA Mr Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi i/b Singhi & Co. present for Respondents no. 1 to 6.

Learned FCA for petitioner filed written submission.

Heard reply arguments of Learned FCA for Petitioner and Learned Counsel for Respondents.

For filing of written submission of Respondents.

List the matter on 01.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.